

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 33207/2017

(Arising out of impugned final judgment and order dated 22-02-2017 in FA No. 752/2002 passed by the High Court Of Judicature At Allahabad)

GANESHI (DECEASED) THR. LRS & ORS.

Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL
DEVELOPMENT AUTHORITY (NOIDA) & ANR.

Respondent(s)

Date : 17-08-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Yatinder Singh, Sr. Adv.
Mr. D.V. Singh, Adv.
Mr. Ajit Singh Pundir, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Exemption from filing O.T. is granted.

Delay condoned.

Leave granted.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER